

**RESUME OF WORK
DONE BY LOK SABHA**

**FOURTEENTH LOK SABHA
THIRTEENTH SESSION, 2008**



LOK SABHA SECRETARIAT

NEW DELHI

June. 2008/Jvaistha. 1930 (Saka)

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FOURTEENTH LOK SABHA—THIRTEENTH SESSION
(25 February, 2008 to 5 May, 2008)



LOK SABHA SECRETARIAT
NEW DELHI
June. 2008/Jvaistha. 1930 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Fourteenth Lok Sabha during the Thirteenth Session *i.e.* from the 25 February, 2008 to 5 May, 2008.

NEW DELHI;
June, 2008
Jyaistha, 1930 (Saka)

P.D.T. ACHARY,
Secretary-General.

CONTENTS

	PAGE(S)
1 DURATION OF SESSION	1
2. BILLS	
(i) Government Bills	2
(ii) Bills referred to Standing Committees	8
(iii) Private Members' Bills	10
3 CALLING ATTENTION	16
4. COMMITTEES	
(i) Financial Committees	17
(ii) Standing Committees	18
(iii) Committees other than Financial and Standing Committees	20
5. FINANCIAL BUSINESS	
(i) Railway Budget	24
(ii) General Budget	25
(iii) Karnataka Budget	28
6. MEMBERS ELECTED IN BYE-ELECTIONS	29
7. MOTIONS	
(i) Motions under Rules 191 and 342	30
(ii) Motions under Rule 388 for Suspension of Rule.	32
8 OATH OR AFFIRMATION	33
9. OBITUARY REFERENCES	34
10. PANEL OF CHAIRMEN	36
11. PAPERS LAID ON THE TABLE	37

(v)PAGE(S)

12. QUESTIONS	
(i) Starred	38
(ii) Short Notice	38
(iii) Unstarred	38
(iv) Half an Hour discussion arising out of answers to questions	39
13. RESIGNATION BY MEMBERS	40
14. PRESIDENT'S ADDRESS	41
15. RESOLUTIONS—	
(i) Statutory Resolutions	42
(ii) Private Members' Resolutions	44
16. SHORT DURATION DISCUSSION UNDER RULE 193	46
17. SITTINGS OF LOK SABHA	48
18. SPEAKER/DEPUTY SPEAKER/CHAIRMAN	
Announcements/Observations/References/Rulings . .	49
19. STATEMENTS	
(i) Statements made/laid by Ministers under Rule 372 during Thirteenth Session of Fourteenth Lok Sabha	51
(ii) Statements made/laid by Ministers under Direction 73A of Directions by the Speaker during Thirteenth Session of Fourteenth Lok Sabha	53
(iii) Statements regarding Government Business made/ laid by Ministers during Thirteenth Session of Fourteenth Lok Sabha	59
(iv) Matters under Rule 377—Position regarding receipt of replies from Ministries during Fourteenth Lok Sabha (as on 22.5.2008)	60

(v)PAGE(S)

(v) Statement showing time lost owing to interruptions and adjournment of the House during Thirteenth Session of Fourteenth Lok Sabha	61
(vi) Statement indicating matters of Urgent Public Importance raised after Question Hour and (ii) before the adjournment of the House for the day during Thirteenth Session of Fourteenth Lok Sabha. . .	64
20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS	65
21. VACATION OF SEATS	66

1. DURATION OF SESSION
(13th Session of 14th Lok Sabha)

1. Date of Commencement : \$25 February, 2008
2. Date of Adjournment *sine die* : *5 May, 2008**
3. Date of prorogation : 10 May, 2008
4. Total number of days of Session : 71
5. Number of Actual days of Sittings : 28
6. Number of hours of sitting : 162 hours 9 minutes

\$ The first sitting commenced with the playing of National Anthem.

* In order to enable the Standing Committees to consider the Demands for Grants, the House was adjourned on 19.03.2008 instead of 20.03.2008 to meet again on 15.04.2008.

** The session was adjourned *sine die* on 05.05.2008 instead of 09.05.2008, fixed as per the earlier schedule. As a result, the sittings fixed for Tuesday, the 6th, Wednesday, the 7th, Thursday, the 8th and Friday, the 9th, May, 2008 stood cancelled. The sitting ended with the playing of National Song.

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amend-ments tabled	No. of amend-ments carried	Progress/ remarks
1	2	3	4	5	6	7	8	9
					HM			
1.	The Finance Bill, 2008.	29.02.2008	—	25.4.2008 28.4.2008 29.4.2008 (Consideration (and passing)	9 05	25	25	Passed, as amended
2.	The Maternity Benefit (Amendment) Bill, 2008, <i>as passed by Rajya Sabha.</i>		3.3.2008	19.3.2008 (Consideration and passing)	2 20	1	—	Passed
3.	*\$The Delimitation (Amendment) Bill, 2008.	3.3.2008	—	11.3.2008 (Consideration and passing)	3 00	—	—	Passed
4.	@ The Railways (A m e n d m e n t)	3.3.2008 B i l l ,	— 2 0 0 8 .	5.3.2008 1 0 . 3 . 2 0 0 8 11.3.2008 (Consideration and passing)	14 53	—	—	Passed

5.	*The Representation of the People (Amendment) Bill, 2008.	10.3.2008	—	11.3.2008 (Consideration and passing)	3 00	—	—	Passed
6.	#The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2008.	10.3.2008	—	17.3.2008 (Consideration and passing)	2 20	—	—	Passed
7.	##The Sugar Development Fund (Amendment) Bill, 2008.	11.3.2008	—	17.3.2008 (Consideration and passing)	2 39	1	—	Passed
8.	The Appropriation (Railways) Vote on Account Bill, 2008.	11.3.2008	—	11.3.2008 (Consideration and passing)	0 02	—	—	Passed
9.	The Appropriation (Railways) Bill, 2008.	11.3.2008	—	11.3.2008 (Consideration and passing)	0 02	—	—	Passed
10.	The Appropriation (Railways) No. 2 Bill, 2008.	11.3.2008	—	11.3.2008 (Consideration and passing)	0 02	—	—	Passed

* Discussed together.

\$ The motion for consideration of the Bill, 2008 was discussed together with the Statutory Resolution seeking disapproval of the Delimitation (Amendment) Ordinance, 2008 (No. 1 of 2008) promulgated by the President on the 14th January, 2008.

@ The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Railways (Amendment) Ordinance, 2008 (No. 2 of 2008) promulgated by the President on 31st January, 2008 and the Budget (Railways)—2008-09.

The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Prasar Bharati (Broadcasting Corporation of India) Amendment Ordinance, 2008 (No. 5 of 2008) promulgated by the President on the 7th February, 2008.

The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Sugar Development Fund (Amendment) Ordinance, 2008 (No. 4 of 2008) promulgated by the President on the 5th February, 2008.

1	2	3	4	5	6	7	8	9
11.	The Forward Contracts (Regulation) Amendment Bill, 2006.	21.5.2006	—	13.3.2008 (Motion for withdrawal of the Bill)	0 10	—	—	Bill withdrawn by leave of the House.
12.	The Forward Contracts (Regulation) Amendment Bill, 2008.	13.3.2008	—	—	0 01	—	—	Pending
13.	*The Food Safety and Standards (Amendment) Bill, 2008 (<i>as passed by Rajya Sabha</i>).	—	14.3.2008	18.3.2008 (Consideration and passing)	3 46	—	—	Passed
14.	The Appropriation (Vote on Account) Bill, 2008.	14.3.2008	—	14.3.2008 (Consideration and passing)	0 02	—	—	Passed
15.	The Appropriation Bill, 2008.	14.3.2008	—	14.3.2008 (Consideration and passing)	0 02	—	—	Passed
16.	The Karnataka Appropriation (Vote on Account) Bill, 2008.	14.3.2008	—	14.3.2008 (Consideration and passing)	0 02	—	—	Passed

17.	The Karnataka Appropriation Bill, 2008.	14.3.2008	—	14.3.2008 (Consideration and passing)	0 02	—	—	Passed
18.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2008 (<i>as passed by Rajya Sabha</i>).	—	19.3.2008	19.3.2008 (Consideration and passing)	0 27	—	—	Passed
19.	The Appropriation (Railways) No. 3 Bill, 2008.	17.4.2008	—	17.4.2008 (Consideration and passing)	0 02	—	—	Passed
20.	The Jawaharlal Institute of Post-Graduate Medical Education and Research,	—	24.4.2008	29.4.2008 (Consideration and passing) Puducherry Bill, 2008 (<i>as passed by Rajya Sabha</i>).	3 31	—	—	Passed
21.	The Appropriation (No. 2) Bill, 2008.	24.4.2008	—	24.4.2008 (Consideration and passing)	0 02	—	—	Passed
22.	The Central Universities Laws (Amendment) Bill, 2008 (<i>as passed by Rajya Sabha</i>).	—	28.4.2008	—	—	—	—	Pending
23.	The Supreme Court (Number of Judges) Amendment Bill, 2008.	29.4.2008	—	—	0 01	—	—	Pending

* The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Food Safety and Standards (Amendment) Ordinance, 2008 (No. 6 of 2008) promulgated by the President on the 7th February, 2008.

1	2	3	4	5	6	7	8	9
24.	The Carriage by Air (Amendment) Bill, 2007.	4.5.2007	—	30.4.2008 (Consideration and passing)	3 14	2	2	Passed, as amended
25.	The National Jute Board Bill, 2006.	22.5.2006	—	30.4.2008 (Consideration)	0 15	6	—	Discussion on motion for consideration moved on 30th April, 2008 was not concluded on that day.
26.	The Compensatory Afforestation Fund Bill, 2008.	5.5.2008	—	—	0 02	—	—	Pending

SUMMARY

1.	Bills pending at the end of last Session	32
2.	Bills introduced	18
3.	Bills opposed at introduction stage	Nil
4.	Bills passed by Rajya Sabha and laid on the Table	5
5.	Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6.	Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7.	Bills passed	20
8.	Bills negatived	Nil
9.	Bills withdrawn	1
10.	Bills—part discussed	1
11.	Motions for adjournment of debate on the Bills adopted	Nil
12.	Bills referred to Select Committee	Nil
13.	Bills referred to Joint Committee	Nil
14.	Bills reported by Select Committee	Nil
15.	Bills reported by Joint Committee	Nil
16.	Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
17.	Bills referred to Standing Committees by Chairman/Speaker	3
18.	Bills reported by Standing Committees	9
19.	Bills pending at the end of Tenth Session of Fourteenth Lok Sabha	34

(ii) Bills referred to the Standing Committees and presentation/laying of Reports thereof

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of reference	Date of presentation/ laying of reports	Remarks
1	2	3	4	5	6	7
1.	The Payment of Gratuity (Amendment) Bill, 2007.	26.11.2007 (LS)	Speaker	Labour (1 0.12.2007)	26.2.2008	Pending in Lok Sabha
2.	The Sixth Schedule to the Constitution (Amendment) Bill, 2007.	30.11.2007 (LS)	Chairman	Home Affairs (11.12.2007)	28.2.2008	Pending in Lok Sabha
3.	The Constitution (One Hundred and Seventh) Amendment Bill, 2007.	30.11.2007 (LS)	Chairman	Home Affairs (11.12.2007)	28.2.2008	Pending in Lok Sabha
4.	The National Waterway (Lakhipur-Bhanga Stretch of the Barak River) Bill, 2007.	29.8.2007 (LS)	Chairman	Transport, Tourism and Culture (1.10.2007)	4.3.2008	Pending in Lok Sabha
5.	The Collection of Statistics Bill, 2007.	17.5.2007 (RS)	Speaker	Finance (5.6.2007)	18.3.2008	Pending in Rajya Sabha
6.	The Trade Marks (Amendment) Bill, 2007.	23.8.2007 (LS)	Chairman	Commerce (1.10.2007)	19.3.2008	Pending in Lok Sabha

7.	The Indian Maritime University Bill, 2007.	13.3.2007 (LS)	Chairman	Transport, Tourism and Culture (20.3.2007)	17.4.2008	Pending in Lok Sabha
8.	The Airports Economic Regulatory Authority of India Bill, 2007.	5.9.2007 (LS)	Chairman	Transport, Tourism and Culture (1.10.2007)	17.4.2008	Pending in Lok Sabha
9.	The Motor Vehicles (Amendment) Bill, 2007.	15.5.2007 (RS)	Chairman	Transport, Tourism and Culture (17.5.2007)	28.4.2008	Pending in Rajya Sabha
10.	The Supreme Court (Number of Judges) Amendment Bill, 2008.	29.4.2008 (LS)	Chairman	Personnel, Public Grievances, Law and Justice (12.5.2008)	—	Pending with the Committee
11.	The Compensatory Afforestation Fund Bill, 2008.	5.5.2008 (LS)	Chairman	Science and Technology, Environment and Forests (12.5.2008)	—	Pending with the Committee
12.	The Constitution (One Hundred and Eighth Amendment) Bill, 2008.	6.5.2008 (RS)	Chairman	Personnel, Public Grievances, Law and Justice (9.5.2008)	—	Pending with the Committee

(iii) Private Members' Bills

Sl. No. and member in-charge	Title of the Bill	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion Lok Sabha	Time taken H M	No. of amend- ments tabled	No. of amend- ments carried	Progress/ remarks
1	2	3	4	5	6	7	8	9
1.	The Constitution (Amendment) Bill, 2007 (Insertion of new article 21B) by Shri L. Rajagopal, M.P.	25.4.2008	—	—	— —	—	—	Pending
2.	The Disruption of Proceedings of Parliament (Disentitlement of Daily Allowance to Members and Termination of Membership) Bill, 2008 by Shri L. Rajagopal, M.P.	25.4.2008	—	—	— —	—	—	Pending
3.	The Insurance Agents Welfare Bill, 2007 by Shri Basudeb Acharia, M.P.	25.4.2008	—	—	— —	—	—	Pending
4.	The Constitution (Amendment) Bill, 2007 (Amendment of article 73) by Adv. Suresh Kurup, M.P.	25.4.2008	—	—	— —	—	—	Pending

5.	The Sculptors, Artists and Artisans of Rural Areas Welfare Bill, 2008 by Shri Hansraj Gangaramji Ahir, M.P.	25.4.2008	—	— —	—	—	Pending
6.	The Commission for the Formation of State of Vidarbha Bill, 2008 by Shri Hansraj Gangaramji Ahir, M.P.	25.4.2008	—	— —	—	—	Pending
7.	The Anganwadi Workers (Regularisation of Service and other Benefits) Bill, 2008 by Shri Hansraj Gangaramji Ahir, M.P.	25.4.2008	—	— —	—	—	Pending
8.	The Cotton Growers (Remunerative Price and Welfare) Bill, 2008 by Shri Hansraj Gangaramji Ahir, M.P.	25.4.2008	—	— —	—	—	Pending
9.	The National Minimum Pension (Guarantee) Bill, 2008 by Shri C.K. Chandrappan, M.P.	25.4.2008	—	— —	—	—	Pending
10.	The Working Elephants (Protection and Welfare) Bill, 2008 by Shri C.K. Chandrappan, M.P.	25.4.2008	—	— —	—	—	Pending
11.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2008 (<i>Amendment of the Schedule</i>) by Shri Avtar Singh Bhadana, M.P.	25.4.2008	—	— —	—	—	Pending

1	2	3	4	5	6	7	8	9
12.	The Minimum Wages (Amendment) Bill, 2008 (Amendment of section 3) by Shri Prabodh Panda, M.P.	25.4.2008	—	—	—	—	—	Pending
13.	The Constitution (Scheduled Tribes) Orders (Amendment) Bill, 2008 By Shri Haribhau Rathod, M.P.	25.4.2008	—	—	—	—	—	Pending
14.	The Constitution (Amendment) Bill, 2008 (Amendment of article 15, etc.) by Shri Haribhau Rathod, M.P.	25.4.2008	—	—	—	—	—	Pending
15.	The High Court of Kerala (Establishment of a Permanent Bench at Thiruvananthapuram) Bill, 2008 by Shri C.K. Chandrappan, M.P.	25.4.2008	—	—	—	—	—	Pending
16.	The Constitution (Amendment) Bill, 2008 (Amendment of the Eleventh Schedule) by Shri C.K. Chandrappan, M.P.	25.4.2008	—	—	—	—	—	Pending
17.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2008 (Amendment of section 2, etc.) by Dr. Laxminarayan Pandey, M.P.	25.4.2008	—	—	—	—	—	Pending

18.	The Domestic Workers (Conditions of Service) Bill, 2008 by Shri Mohan Singh, M.P.	25.4.2008	—	—	— —	—	—	Pending
19.	The Flood Control Bill, 2008 by Shri Mohan Singh, M.P.	25.4.2008	—	—	— —	—	—	Pending
20.	The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Amendment Bill, 2008 (<i>Amendment of section 2</i>) by Shri L. Rajagopal, M.P.	25.4.2008	—	—	— —	—	—	Pending
21.	The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2008 by Dr. K.S. Manoj, M.P.	25.4.2008	—	—	— —	—	—	Pending
22.	The Constitution (Amendment) Bill, 2008 (<i>Amendment of the Seventh Schedule</i>) by Shri Anantkumar Hegde, M.P.	25.4.2008	—	—	— —	—	—	Pending

1	2	3	4	5	6	7	8	9
23.	The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) (Amendment) Bill, 2008 (<i>Amendment of sections 2 and 6</i>) by Shri Anantkumar Hegde, M.P.	25.4.2008	—	—	0. 15 minutes taken on introduction of Bills from Sl. Nos. 1 to 23	—	—	Pending
24.	The Electoral Reforms Commission Bill, 2006 by Shri C.K. Chandrappan, M.P.	24.11.2006	—	30.11.2007 (12th Session) 25.4.2008 (13th Session)	2 - 15 minutes (excluding 20 minutes taken during 12th Session)	—	—	Discussion on motion for consideration of the Bill not concluded. Pending.

SUMMARY
(Private Members' Bills)

1.	Bills pending at the end of the last session	247
2.	Bills introduced	23
3.	Bills withdrawn	NIL
4.	Bills negatived	NIL
5.	Bills removed from the Register of Pending Bills	NIL
6.	Bills part-discussed	1
7.	Bills pending at the end of the Session <i>vide</i> para No. 4837 of Bulletin—Part II, dated 22.5.2008	270

3. CALLING ATTENTION

Sl.No.	Subject	Name of Member who called	Name of Minister and Date when taken up	Time Taken
1.	Need to overhaul the education system in the country with a view to reducing the burden of the children and giving them a healthy environment.			
*2.	Need to increase the per barn quota for excess production of tobacco in Kamataka and to supply fertilizers at subsidized rates to tobacco growers.			
3.	Situation arising out of subsidence of land in entire coal belt in Asansol, Jharia and Raniganj and action taken by the Government in this regard.		22.04.2008	

		H.	M.
Shri Sandeep Dixit	<u>Shri M.A.A. Fatmi</u> 17.03.2008	00	26
Shri H.D. Devegowda	<u>Shri Jairam Ramesh</u> 18.03.2008	00	35
Shri Basudeb Acharia	<u>Shri Santosh Bagrodia</u>	00.	29

*The chair allowed some members, whose names were not in the List of Business, to seek clarifications.

(ii) Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
				H	M.			Original	Action taken	Action taken Statement	
1	2	3	4	5	6	7	8	9	10	11	
1.	Committee on Agriculture	5.08.2007	5	13	25	46.71%	—	4	—	1	—
2.	Committee on Chemicals and Fertilizers	5.08.2007	3	5	40	40.96%	—	2	—	—	—
3.	Committee on Coal and Steel	5.08.2007	4	7	50	24.57%	—	3	—	—	—
4.	Committee on Defence	5.08.2007	12	15	40	32%	—	1	5	—	—
5.	Committee on Energy	5.08.2007	5	11	30	40%	—	2	—	—	—
6.	Committee on External Affairs	5.08.2007	4	6	45	34.09%	—	2	—	—	—
7.	Committee on Finance	5.08.2007	7	15	30	26.40%	—	6	—	—	—
8.	Committee on Food, Consumer Affairs and Public Distribution	5.08.2007	3	8	30	39.77%	—	2	2	—	—
9.	Committee on Information Technology	5.08.2007	6	14	15	35.18%	—	4	1	1	—

10.	Committee on Labour	5.08.2007	5	10 00	47.05%	—	4	—	2	—
11.	Committee on Petroleum & Natural Gas	5.08.2007	2	3 00	48.22%	—	1	1	—	—
12.	(i) Committee on Railways	5.08.2007	7	14 20	56.07%	—	1	—	4	—
	(ii) Sub-Committee of Committee on Railways	31.10.2007	2	1 40	43.75%	—	—	—	—	—
13.	Committee on Rural Development	5.08.2007	7	14 15	54.46%	—	4	4	—	—
14.	Committee on Social Justice & Empowerment	5.08.2007	6	9 05	39.64%	—	4	3	—	—
15.	Committee on Urban Development	5.08.2007	5	1 49	43.87%	—	2	2	—	—
16.	Committee on Water Resources	5.08.2007	3	5 40	39%	—	1	—	—	—

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
							Original	Action taken	Action taken Statement	
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Absence of Members from the sittings of the House	07.08.2007	1	0 30	60%	—	—	—	—	—
2.	House Committee	14.07.2007	—	—	—	—	—	—	—	—
3.	MPLADS Committee	7.08.2007	—	—	—	—	—	—	—	—
4.	Committee on Privileges	First Constituted on 7.08.2004. Reconstituted on 13.07.2005 & 28.08.2006.	5	3 30	45.33%	—	3	—	—	—
5.	Committee on Ethics	First Constituted on 28.04.2005 and Reconstituted on 23.09.2006	—	—	—	—	—	—	—	—

6.	Committee to inquire into misconduct of Members of Lok Sabha	16.05.2007	3	1 25	48.48%	—	1	—	—	—
7.	Committee on Private Members' Bills and Resolutions	25.08.2007	3	1 15	44%	—	3	—	—	—
8.	Committee on Subordinate Legislation	7.08.2007	1	0 30	33.3%	—	1	—	—	—
9.	Committee on Papers Laid on the Table	7.08-2007	2	1 30	47%	—	2	—	—	—
10.	Joint Committee on Offices of Profit	26.08.2004	2	1 20	40%	—	2	—	—	—
11.	Joint Parliamentary Committee to examine constitutional and legal position relating to Offices of Profit	30.08.2006	1	1 05	33%	—	—	—	—	—
12.	Rules Committee	25.08.2006	—	—	—	—	—	—	—	—
13.	General Purposes Committee	21.09.2004	—	—	—	—	—	—	—	—

1	2	3	4	5	6	7	8	9	10	11
14.	Joint Committee on Installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex	19.08.2004	1	0 20	70%	—	—	—	—	—
15.	Joint Committee on Food Management in Parliament House Complex	14.02.2008	—	—	—	—	—	—	—	—
16.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	1.05.2007	8	13 40	40%	—	2	4	1	Two Tour Reports were laid on the Table of both the Houses of Parliament
17.	Business Advisory Committee	19.07.2007	06	2 25	65.5%	—	05	—	—	—
18.	Joint Committee on Salaries and Allowances of Members of Parliament	7.08.2007	—	—	—	—	—	—	—	—

19.	Committee on Government Assurances	07.08.2007	2	2 00	46%	—	2	—	—	—
20.	Committee on Petitions	07.08.2004 (Reconstituted in August, 07)	2	10 15	44.32%	*1	6	—	—	*From 6th to 8th April, 2008 to Chandigarh, Jhansi and Jabalpur.
21.	Committee on Empowerment of Women	16.08.2007	3	2 30	41.1%	—	2	—	1	—
22.	Railway Convention	17.09.2004	2	1 30	43.50%	—	—	2	—	—

Committee

5. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	TimeTaken	
1	2	3	4	
			H	M
	(i) Railway Budget			
Budget (Railways) for 2008-2009	26.2.2008		01	56
		5.3.2008 *General discussion		
		10.3.2008 *Discussion and voting		
		11.3.2008 on Demands for Grants on Account (Railways)		
Supplementary Demands for Grants in respect of Budget (Railways) for 2007-2008	5.3.2008	5.3.2008	14	45
		10.3.2008 *Discussion and voting on		
		11.3.2008 Supplementary Demands for Grants (Railways)		
Demands for Excess Grants (Railways) for 2005-2006	5.3.2008	5.3.2008		
		10.3.2008 *Discussion and voting on		
		11.3.2008 Demands for Excess Grants (Railways)		
Demands for Grants (Railways) for 2008-2009		16.4.2008		
		17.4.2008 Discussion and voting on	4	27
		Demands for Grants (Railways)		

*Discussed together

(ii) General Budget

Subject	Date of Presentation	Date(s) of Discussion		Time Taken	
				H	M
1	2	3	4	5	
Budget (General) for 2008-2009	29.2.2008	12.3.2008 13.3.2008 14.3.2008	*General Discussion *Discussion and voting on Demands for Grants on Accounts (General)	1	50
Supplementary Demands for Grants in respect of	12.3.2008	13.3.2008	* Discussion and voting on	16	17
Discussion and voting on Demands for Grants of Ministry/Department of—					
1. Home Affairs			21.4.2008	6	28
2. Defence			22.4.2008	5	36
3. Rural Development			23.4.2008	8	26
4. Information and Broadcasting			24.4.2008	4	05
Guillotining of the Demands for Grants of Ministries/Departments of—					
1. Agriculture			24.4.2008		
2. Atomic Energy			(at 6.00 PM)	0	06

* General Discussion on Budget (General) for 2008-2009 was held together with discussion on Demands for Grants on Account (General) for 2008-09 on 12.3.2008. Supplementary Demands for Grants in respect of Budget (General) for 2007-2008 were also discussed alongwith, on 13.3.2008 and 14.3.2008.

1	2	3	4
HM			
3. Chemicals & Fertilizers			
4. Civil Aviation			
5. Coal			
6. Commerce and Industry			
7. Communications and Information Technology			
8. Consumer Affairs, Food and Public Distribution			
9. Corporate Affairs			
10. Culture			
11. Development of North Eastern Region			
12. Earth Sciences			
13. Environment and Forests	24.4.2008		0 06
14. External Affairs	(at 6.00 P M)		
15. Finance			
16. Food Processing Industries			
17. Health and Family Welfare			
18. Heavy Industries and Public Enterprises			

H M

25. Minority Affairs
26. New and Renewable Energy
27. Overseas Indian Affairs
28. Panchayati Raj
29. Parliamentary Affairs
30. Personnel, Public Grievances and Pensions
31. Petroleum and Natural Gas
32. Planning
33. Power
34. Lok Sabha
35. Rajya Sabha
36. Secretariat of the Vice President
37. Science and Technology
38. Shipping, Road Transport and Highways
39. Social Justice and Empowerment
40. Space
41. Statistics and Programme Implementation
42. Steel
43. Textiles
44. Tourism
45. Tribal Affairs
46. Urban Development
47. Water Resources
48. Women and Child Development
49. Youth Affairs and Sports

24.4.2008
(at 6.00 PM)

0 06

27

(iii) Karnataka Budget

Subject	Date of Presentation	Date(s) of Discussion		Time Taken
1	2	3	4	5
Budget (Karnataka) for 2008-2009	10.3.2008	11.3.2008	*General Discussion *Discussion and Voting on Demands for Grants on Account (Karnataka)	H M 2 38
Supplementary Demands for Grants (Karnataka) for 2007-2008	10.3.2008	11.3.2008	*Discussion and Voting on Supplementary Demands for Grants (Karnataka)	

*Taken up together.

6. MEMBERS ELECTED IN BYE-ELECTIONS

Sl. No.	Name of Member	Date when declared	Date of Oath/Affirmation
1.	Shri Arun Yadav	15.12.2007	26.02.2008
2.	Smt. Meena Singh	02.01.2008	26.02.2008
3.	Shri Neeraj Shekhar	02.01.2008	26.02.2008
4.	Lt. Gen. (Retd.) Tej Pal Singh Rawat, PVSM, AVSM	27.02.2008	03.03.2008
5.	Shri Hemant Khandelwal	16.04.2008	22.04.2008
6.	Shri Bhisim Shankar <i>alias</i> Khushal Tewari	16.04.2008	22.04.2008
7.	Shri Akbar Ahmad Dumpy	16.04.2008	22.04.2008

7. MOTIONS

(i) Motions under Rules 191 and 342

Sl. No.	Brief Subject	Disposal of Motion under Rule	Name of the member who moved	Date(s) of discussion	Time Taken		No. of Amendment/ Substitute Motions/ Tabled/Moved/ Adopted	Remarks
					H	M		
1	2	3	4	5	6	7	8	
1.	"That this House do extend upto last day of the Monsoon Session, 2008 the time for presentation of the Report of the Joint Committee to examine the constitutional and legal position relating to office of profit."	191	Shri Madhusudan Mistry	30.4.2008	0	01	N	Adopted

MOTIONS UNDER RULES 191 AND 342

SUMMARY

No. of notices received	:	654
No. of motions admitted	:	100
No. of motions discussed	:	01
No. of discussions completed	:	01
No. of discussions remained part-discussed	:	Nil
Total time taken	:	01 minute

(ii) Motion under Rule 388 for Suspension of Rules

Sl. No.	Brief Subject	Name of member who moved	Date(s) of discussion	Time taken		Remarks
				H	M	
1.	"That this House do suspend clause (i) of Rule 80 of Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment* Nos. 2, 3, 5, 14 and 20 to the Finance Bill, 2008 and that this amendment may be allowed to be moved."	Shri P. Chidambaram	29.4.2008	0	05	Adopted

*Five separate motions were moved and adopted.

8. OATH/AFFIRMATION

Sl. No.	Name of Member	Constituency/State	Oath/Affirmation	Language in which Oath/Affirmation made	Date of Oath/Affirmation	Time taken H. M.
1.	Shri Arun Yadav	Khargone/Madhya Pradesh	Oath	Hindi	26.02.2008	
2.	Smt. Meena Singh	Bikramganj/Bihar	Oath	Hindi	26.02.2008	0 03
3.	Shri Neeraj Shekhar	Ballia/Uttar Pradesh	Oath	Hindi	26.02.2008	
4.	Lt. Gen. (Retd.) Tej Pal Singh Rawat, PVSM, AVSM	Garhwal/Uttarakhand	Oath	English	03.03.2008	0 01
5.	Shri Hemant Khandelwal	Betul/Madhya Pradesh	Oath	Hindi	22.04.2008	
6.	Shri Bishm Shankar <i>alias</i>	Khalilabad/Uttar	Oath	Hindi	22.04.2008	0 03

Khushal Tewari

Pradesh

7. Shri Akbar Ahmad Dumpy

Azamgarh/Uttar
Pradesh

Oath

English

22.04.2008

9. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of Death	Date of Obituary References	Time Taken H. M.
1	2	3	4	5
1.	*Shri Prakash Paranjpe (Sitting Member)	21.02.2008		
2.	Shri Alkha Ram (Member, Eighth Lok Sabha)	05.12.2007		
3.	Shri Trilok Chand (Member, Seventh Lok Sabha)	27.12.2007		
4.	Dr. Pratap Chandra Chunder (Member, Sixth Lok Sabha)	01.01.2008		
5.	Shri P. Ganga Reddy (Member, Fourth and Fifth Lok Sabha)	03.01.2008	25.02.2008	0 12
6.	Shri Mohammad Mahfooz Ali Khan (Member, Eighth Lok Sabha)	04.01.2008		
7.	Shri Manphool Singh Chaudhary (Member, Seventh, Eighth and Tenth Lok Sabha)	09.01.2008		
8.	Shri Murlidhar Devidas Amte popularly known as Baba Amte (Social Reformer)	09.02.2008		
9.	Sir Edmund Hillary (Mountaineer)	11.01.2008		
10.	Shrimati T. Lakshmi Kanthamma (Member, Third, Fourth and Fifth Lok Sabha)	13.12.2007		
11.	Shri Wangcha Rajkumar (Member, Eleventh, Twelfth and Thirteenth Lok Sabha)	23.12.2007		
12.	Shrimati Mafida Ahmed (Member, Second Lok Sabha)	17.01.2008	19.03.2008	0 10
13.	Dr. Jayantilal Narbheram Parekh (Member, First Lok Sabha)	10.02.2008		
14.	Shri Balbir Singh (Member, Thirteenth Lok Sabha)	13.02.2008		
15.	Shri Bijaya Chandrasingh Prodhan (Member, Second Lok Sabha)	02.03.2008	15.4.2008	0 02

* House was adjourned for the day without Transacting any business.

1	2	3	4	5
16.	Shri Amrattal Vallabhdas Tarwala (Member, Ninth Lok Sabha)	30.03.2008	15.04.2008	0 02
17.	Reference to the Loss of lives and injuries to school children in the tragic incident in which a bus fell in Narmada Canal at Bodeli near Vadodara, Gujarat	16.04.2008	16.04.2008	0 01
18.	Shri Anantrao Patil (Member, Fourth and Fifth Lok Sabha)	16.04.2008	30.04.2008	0 02
19.	Prof. Sudhir Kumar Giri (Member, Seventh, Ninth, Tenth, Eleventh and Twelfth Lok Sabha)	21.04.2008		
20.	Kumari Nirmala Deshpande (noted Gandhian and sitting Member of Rajya Sabha)	01.05.2008	05.05.2008	0 02

10. PANEL OF CHAIRMEN

Sl. No.	Name of Member	Date of Nomination
1.	Shri Giridhar Gamang	
2.	Dr. Satyanarayan Jatiya	
3.	Smt. Sumitra Mahajan	
4.	Dr. Laxminarayan Pandey	
5.	Shri Balasaheb Vikhe Patil	18.3.2006
6.	Shri Varkala Radhakrishnan	
7.	Shri Arjun Charan Sethi	
8.	Shri Mohan Singh	
9.	Smt. Krishna Tirath	
10.	Shri Devendra Prasad Yadav	

11. PAPERS LAID ON THE TABLE

(a) By the Government	1495
(b) By Private Members	-Nil-

12. QUESTIONS

(I) STARRED QUESTIONS

(a)	Number of Questions put down in Question Lists for oral answer	559*
(b)	Number of Questions orally answered	105

(II) SHORT NOTICE QUESTIONS

	Number of Questions put down in Short Notice Question List	NIL
(a)	Number of Short Notice Question orally answered	NIL
(b)	Number of Short Notice Question Laid on the Table of the House	NIL

(III) UNSTARRED QUESTIONS

(a)	Number of Questions put down in Question Lists of written answers	5412**
(b)	Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answer or the Member was absent	5866

* Excluding one Starred Question which was postponed from 25.4.2008 to 9.5.2008, since Lok Sabha adjourned *sine-die* on 5.5.2008, reply for the same could not be included in the proceeding of the House.

** Excluding one Unstarred Question deleted.

**(iv) Half-an-hour discussion arising out of Answers to Questions during the
Thirteenth Session of Fourteenth Lok Sabha**

Sl. No.	Brief Subject	Name of members who got priority in the ballot	Date of Discussion to raise the Discussion	Ministry/Deptt.	Time taken Hrs. Mts.
1.	Implementation of NREGS	Sh. Bhartruhari Mahtab	30.04.2008	Rural Development	0 47

13. RESIGNATION BY MEMBERS

Sl. No.	Name of Member	State	Constituency	Date on which accepted by Speaker	Remarks
1.	Prof. Prem Kumar Dhumal	Himachal Pradesh	Hamirpur	07.01.2008	Resigned on 07.01.2008
2.	Shri Ravinder Naik Dharavath	Andhra Pradesh	Warrangal	03.03.2008	Resigned on 03.03.2008
3.	Shri K. Chandrasekhar Rao	Andhra Pradesh	Karimnagar	03.03.2008	
4.	Shri B. Vinod Kumar	Andhra Pradesh	Hanamkonda	03.03.2008	Resigned on 03.03.2008
5.	Shri T. Madhusudan Reddy	Andhra Pradesh	Adilabad	03.03.2008	Resigned on 03.03.2008
6.	Shri Purno Agitok Sangma	Meghalaya	Tura	20.03.2008	Resigned on 10.03.2008

14. PRESIDENT'S ADDRESS

Date of Address	Date(s) of discussion on Motion of Thanks	Member who moved and seconded	No. of amendments tabled	No. of amendments carried	Motion of Thanks adopted on	Time Taken	President's message reported on
25.2.2008	3.3.2008 4.3.2008 5.3.2008	Shri Ajit Jogi Smt. Krishna Tirath	736	—	5.3.2008	H M. 12 33	15.4.2008

15. RESOLUTIONS
(i) Statutory Resolution

Sl. No.	Subject	Article/ section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7	8
1.	That this House approved the Proclamation issued by the President on the 3rd January, 2008 under Article 356 of the Constitution in relation to the State of Nagaland.	Article 356	Shri Sriprakash Jaiswal	26.2.2008	H. M. 0 07	Home Affairs	Adopted
2.	* That this House approves the Delimitation (Amendment) Ordinance, 2008 (No. 1 of 2008) promulgated by the President on the 14th January, 2008.	Article 123	Shri Prabodh Panda	11.3.2008	2 59	Law and Justice	Withdrawn
3.	**That this House disapproves of the Railways (Amendment) Ordinance, 2008 (No. 2 of 2008) promulgated by the President on the 31st January, 2008.	Article 123	Shri Prabodh Panda	11.3.2008	14 51	Railways	Withdrawn
4.	@That this House disapproves of the Sugar Development Fund (Amendment) Ordinance, 2008 (No. 4 of 2008) promulgated by the President on the 5th February , 2008.	Article 123	Shri Mohan Singh	17.3.2008	2 38	Agriculture	Withdrawn

5.	#That this House approves the Prasar Bharati (Broadcasting Corporation of India) Amendment Ordinance, 2008 (No. 5 of 2008) promulgated by the President on the 7th February, 2008.	Article 123	Shri Mohan Singh	17.3.2008	2	19	Information and Broadcasting	Withdrawn
6.	* That this House disapproves of the Food Safety and Standards (Amendment) Ordinance, 2008 (No. 6 of 2008) promulgated by the President on the 7th February, 2008.	Article 123	Prof. Rasa Singh Rawat	18.3.2008	3	45	Health and family welfare	Withdrawn
7.	That this House approves the continuance in force of the Proclamation, dated the 20th November, 2007 in respect of the State of Karnataka, issued under article 356 of the Constitution by the President, for a further period of six months with effect from the 20th May, 2008.	Article 356	Shri Shivraj V. Patil	29.4.2008	0	05	Home Affairs	Adopted

43

*Discussed together with Motion for consideration of the Delimitation (Amendment) Bill, 2008.

**Discussed together with Motion for consideration of the Railways (Amendment) Bill, 2008 and Budget (Railways) for 2008-09.

@Discussed together with Motion for consideration of the Sugar Development Fund (Amendment) Bill, 2008.

#Discussed together with Motion for consideration of the Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2008.

*Discussed together with Motion for consideration of the Food Safety and Standards (Amendment) Bill, 2008, as passed by Rajya Sabha.

(ii) Private Member's Resolutions

Sl. No.	Subject	Name of member who moved	Date(s) of moving and discussion	Time taken H M	Ministry/ Department	Remarks
1.	This House urges upon the Government to take Effective steps to provide free, compulsory and Uniform education upto Higher Secondary level in the country.	Shri Ram Kripal Yadav	31.8.2007 (Eleventh Session) 23.11.2007 (Twelfth Session) 17.4.2008 (Thirteenth Session)	2 21 (excluding 01 minute taken during 11th Session and 2 hours 17 minutes taken during 12th Session)	Human Resource Development	Negatived
2.	This House expresses its concern over the plight of persons belonging to Denotified tribes and Nomadic tribes including Banjaras and urges upon the Government to bring forward suitable legislation providing for:— (i) promotion of educational and economic interests; (ii) reservation of posts in the services under the State; and (iii) reservation of seats in the House of the People and the State Legislative Assemblies, In favour of persons belonging to Denotified tribes and Nomadic tribes including Banjaras and take all necessary steps for their overall development.	Shri Haribhau Rathod	17.4.2008 (Thirteenth Session)	0 03	Tribal Affairs	Discussion not concluded

SUMMARY

(Private Members' Resolutions)

1.	No. of Resolutions received	:	3
2.	No. of Resolutions discussed	:	2
3.	No. of Resolutions adopted	:	NIL
4.	No. of Resolutions withdrawn	:	NIL
5.	No. of Resolutions negated	:	1
6.	No. of Resolutions on which debate was adjourned	:	NIL
7.	No. of Resolutions part-discussed	:	1

16. SHORT DURATION DISCUSSIONS

(RULE 193)

Sl. No.	Brief Subject	Name of the member who raised	Date(s) of discussion	Time taken		Ministry/ Department concerned	Remarks
				H	M		
1.	Situation arising out of continued rise in the prices of essential commodities and steps taken by the Government in regard thereto.	*Shri Gurudas Dasgupta	16.4.2008	6	52	Consumer Affairs, Food and Public Distribution	Discussion concluded

*On 24.8.2007, the House decided to convert the Calling Attention on the subject into Short Duration Discussion under Rule 193.

**SHORT DURATION DISCUSSIONS UNDER RULE 193 ON
MATTERS OF URGENT PUBLIC IMPORTANCE**

SUMMARY

No. of notices received	:	444
No. of discussions admitted	:	2
No. of discussions held	:	1
No. of discussions completed	:	1
No. of discussions remained part-discussed	:	0
Total time taken	:	6 hours 52 minutes

17. SITTINGS OF LOK SABHA

Sl. No.	Subject	Date	Remarks
1	2	3	4
1.	Cancellation of sitting fixed for 7th March, 2008.	03.03.2008	As decided in the meeting of the Business Advisory Committee at its sitting held on 03-03.2008 and agreed to by the House, the sitting of Lok Sabha fixed for Friday, the 7th March, 2008 was cancelled.
2.	Cancellation of sitting fixed for 20th March, 2008.	19.03.2008	As decided in the meeting of the Business Advisory Committee at its sitting held on 19.03.2008 and agreed to by the House, the sitting of Lok Sabha fixed for Thursday, the 20th March, 2008 was cancelled.
3.	Cancellation of sitting fixed for 2nd May, 2008	15.04.2008	As decided in the meeting of the Business Advisory Committee at its sitting held on 15.04.2008 and agreed to by the House, the sitting of Lok Sabha fixed for Friday, the 2nd May, 2008 was cancelled.

18. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

ANNOUNCEMENTS/OBSERVATIONS/REFERENCES/RULINGS

Sl. No.	Subject	By whom	Date
1	2	3	4
PART-I			
1	References: (i) Congratulating Indian Captain Virat Kohli and his team for winning the Under-19 Cricket World Cup by beating South Africa in the Final at Kuala Lumpur on 02.03.2008. (ii) Congratulating the senior Indian Cricket Team for winning the first match of the final against Australia of the one day triangular series at Sydney on 02.03.2008.	The Speaker	03.03.2008
2	Observation regarding the business transacted by the House during the weeks ending 29th February, 7th March, 14th March, 17th April and 25th April, 2008.	The Speaker/ Dy. Speaker	4.03.2008 11.03.2008 18.03.2008 22.04.2008 29.04.2008
3	Reference congratulating the Indian Cricket Team and its Captain Mahendra Singh Dhoni for the victory against Australia at Brisbane on 4th March, 2008 and for clinching the Commonwealth Bank Tri-Series Championship.	The Speaker	05.03.2008
4	Announcement regarding installation of a statue of Shaheed Bhagat Singh in Parliament House Complex.	The Speaker	05.03.2008
5	Reference on the occasion of Commonwealth Day celebrated across the commonwealth countries annually on the second Monday in the Month of March.		
6	Announcement regarding referring the petition received from Shri Avtar Singh Bhadana to the Committee of Privileges against Shri Kuldeep Bishnoi under Rule 6 of Members of Lok Sabha (Disqualification on ground of Defection) Rules, 1985 praying that the Member be disqualified as member of the House under paragraph 2(1) of the Tenth Schedule to the Constitution for having voluntarily given up membership of his original political party, <i>i.e.</i> , Indian National Congress.		

-
- 4 ————— 2 ————— 3 ————— 4 —————
- ~~7.~~ Announcement regarding Cancellation of sitting of the House fixed on 20th March, 2008, as per decision taken in the meeting of Business Advisory Committee held on 19.03.2008.

PART-II

8. Reference regarding tragic incident in which a bus fell in Narmada Canal at Bodeli near Vadodara, Gujarat resulting in death of about 41 school children and injuries to several others.
9. Reference on the Occasion of Earth Day.
10. Complimenting the Scientists of the ISRO and all others who were associated with the successful launch of Polar Satellite Launch Vehicle (PSLV-C9) on 28th April, 2008 carrying a record number of ten satellites from Sriharikota, Andhra Pradesh.
11. Observation regarding reconsideration of decision to refer the Matter relating to 32 members of Lok Sabha to the Committee of Privileges.
-
- ~~12.~~ Valedictory Reference on the conclusion of the Thirteenth Session of the Fourteenth Lok Sabha.

19. STATEMENTS

(i) Statements made/laid by Ministers under rule 372 during Thirteenth Session of Fourteenth Lok Sabha

PART — I of Thirteenth Session

Sl. No.	Subject	By whom	Date	Time Taken
1	2	3	4	5
1.	Correcting the reply given on 14.08.2007 to Unstarred Question No. 373 by Dr. Laxminarayan Pandey and Shrimati Karuna Shukla, M.Ps regarding Leaving of jobs by personnel of Para- Military Forces alongwith the reasons for delay in correcting the reply.	Shri Sriprakash Jaiswal	26.02.2008	H. M. 00 01
2.	Regarding the Foreign Policy-related Development.	Shri Pranab Mukherjee		
3.	Regarding death of 16 persons due to run over by Train No. 9013 (Mumbai Central-Bhuj) Kutch Express between Udhna and Surat Railway Stations on 27.02.2008.	Shri Lalu Prasad	03.03.2008	00 14
4.	Regarding the electronic transfer of Monthly Progress Reports of Rural Development Programmes.	Dr. Raghuvansh Prasad Singh	03.03.2008	00 02
5.	Regarding incidents of violence against North Indians in Mumbai and other parts of the country.	Shri Shivraj V. Patil	04.03.2008	00 04
6.	Regarding Hyderabad and Bangalore Airports.	Shri Praful Patel		
*7.	Correcting the reply given on November 22, 2007 to S.Q. No. 114 by Shri Magunta Sreenivasulu Reddy, M.P. regarding Capacity Augmentation on Saturated Routes and reasons for delay in correcting the reply.	Shri R. Velu	04.03.2008	00 14
			12.03.2008	00 01
			13.03.2008	00 01

1	2	3	4	5
8.	Regarding Sarabjit Singh.	Shri Pranab Mukherjee	18.03.2008	00 04
9.	Issue of Shri Sarabjit Singh.	Shri Pranab Mukherjee	19.03.2008	00 01

PART— II of the Thirteenth Session

*10.	Correcting the reply given on 4.12.2007 to USQ No. 2610 by Shri G. Karunakara Reddy, M.P. regarding 'Loss suffered by National Film Development Corporation' alongwith the reasons for delay in correcting the reply.	Shri Pawan Kumar Bansal	16.03.2008	00 01
*11.	Regarding Jammu and Kashmir.	Shri Sriprakash Jaiswal	25.04.2008	00 01
12.	Regarding the successful launch of 10 satellites by India's Polar Satellite Launch Vehicle (PSLV-C-9).	Shri Prithviraj Chavan	28.04.2008	00 02
13.	Regarding inclusion of Bhojpuri and Rajasthani Languages in the Eighth Schedule to the Constitution.	Shri Sriprakash Jaiswal	29.04.2008	00 03
*14.	The status of National Rural Employment Guarantee Act, 2005 (NREGA).	Dr. Raghuvansh Prasad Singh	30.04.2008	00 01
*15.	The status of implementation of the components of Bharat Nirman relating to the Ministry of Rural Development.	Dr. Raghuvansh Prasad Singh	30.04.2008	00 01

*Laid a copy (Hindi and English Versions) of the statement.

**(ii) Statements made/laid by Ministers Under Direction 73A of
Directions by the Speaker during Thirteenth Session of
Fourteenth Lok Sabha**

Sl. No	Subject	By whom	Date	Time Taken
1	2	3	4	5
PART- I of the Thirteenth Session				
				H. M.
*1.	Status of implementation of the recommendations contained in the 42nd Report of the Standing Committee on Information Technology on Demands for Grants (2006-2007) pertaining to the Ministry of Information and Broadcasting.	Shri P.R. Dasmunsi	26.02.2008	00 01
*2.	Status of implementation of the recommendations contained in the 43rd Report of the Standing Committee on Information Technology on Demands for Grants (2007-2008) pertaining to the Ministry of Information and Broadcasting.	Shri P.R. Dasmunsi	26.02.2008	00 01
*3.	Status of implementation of the recommendations contained in the 47th Report of the Standing Committee on Information Technology on the 'Role of Prasar Bharati and its future status'.	Shri P.R. Dasmunsi	26.02.2008	00 01
*4.	Status of implementation of the recommendations contained in the 34th Report of the Standing Committee on Agriculture on Demands for Grants (2007-08), pertaining to the Department of Agricultural Research and Education, Ministry of Agriculture.	Shri Sharad Pawar	10.03.2008	00 01
*5.	Status of implementation of the recommendations contained in the 46th Report of the Standing Committee on Information Technology on Demands for Grants (2007-08), pertaining to the Department of Information Technology, Ministry of Communications and Information Technology.	Dr. Shakeel Ahmad	10.03.2008	00 01

1	2	3	4	5
*6.	Status of implementation of the recommendations contained in the 180th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2007-08), pertaining to the Department of Scientific and Industrial Research (DSIR), Ministry of Science and Technology.	Shri Kapil Sibal	11.03.2008	00 01
*7.	Status of implementation of the recommendations contained in the 17th, 19th and 24th Reports of the Standing Committee on Chemicals and Fertilizers, pertaining to the Department of Fertilizers, Ministry of Chemicals and Fertilizers.	Shri B.K. Handique	13.03.2008	00 01
*8.	Status of implementation of the recommendations contained in the 20th Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2007-08), pertaining to the Ministry of Law and Justice.	Shri H.R. Bhardwaj	14.03.2008	00 01
*9.	Status of implementation of the recommendations contained in the 27th Report of the Standing Committee on Rural Development on Demands for Grants (2007-08), pertaining to the Department of Land Resources, Ministry of Rural Development.	Dr. Raghuvansh Prasad Singh	14.03.2008	00 01
*10.	Status of implementation of the recommendations contained in the 49th Report of the Standing Committee on Information Technology on Functioning of Centre for Development of Advanced Computing (C-DAC), pertaining to the Department of Information Technology, Ministry of Communications and Information Technology.	Dr. Shakeel Ahmad	17.03.2008	00 01
*11.	Status of implementation of the recommendations contained in the	Shri Sis Ram Ola	18.03.2008	00 01

1	2	3	4	5
	21st and 24th Reports of the Standing Committee on Coal and Steel on Demands for Grants (2006-07 and 2007-08), pertaining to the Ministry of Mines.			
*12.	Status of implementation of the recommendations contained in the 29th Report of the Standing Committee on Rural Development on Demands for Grants (2007-08), pertaining to the Department of Rural Development, Ministry of Rural Development.	Shri Chandrasekhar Sahu	19.03.2008 00 01	
*13.	Status of implementation of the recommendations contained in the 30th Report of the Standing Committee on Rural Development on Demands for Grants (2007-08), pertaining to the Ministry of Panchayati Raj.	Shri Mani Shankar Aiyar	19.03.2008 00 01	

PART - II of the Thirteenth Session

*14.	Status of implementation of the recommendations contained in the 22nd and 23rd Reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2007-08), pertaining to the Department of Health and Family Welfare and Ayush respectively.	Dr. Anbumani Ramadoss	16.04.2008 00 01	
*15.	Status of implementation of the recommendations contained in the 178th Report of the Standing Committee on Science and Technology, Environment and Forests, pertaining to the Department of Science and Technology, Ministry of Science and Technology.	Shri Kapil Sibal	22.04.2008 00 01	
*16.	Status of implementation of the recommendations contained in the 157th, 172nd and 179th Reports of the Standing Committee on Science and Technology, Environment and Forests on	Shri Kapil Sibal	22.04.2008 00 01	

1	2	3	4	5
	Demands for Grants (2006-07 and 2007-08) respectively, pertaining to the Department of Biotechnology, Ministry of Science and Technology.			
*17.	Status of implementation of the recommendations contained in the 68th, 72nd, 76th, 79th, 80th and 82nd Reports of the Standing Committee on Commerce, pertaining to the Ministry of Commerce and Industry.	Shri Jairam Ramesh	22.04.2008	00 01
*18.	Status of implementation of the recommendations contained in the 14th, 17th and 18th Reports of the Standing Committee on Defence, pertaining to the Ministry of Defence.	Shri A.K. Antony	28.04.2008	00 01
*19.	Status of implementation of the recommendations contained in the 20th Report of the Standing Committee on Labour on Demands for Grants (2007-08), pertaining to the Ministry of Labour and Employment.	Shri Oscar Fernandes	28.04.2008	00 01
*20.	Status of implementation of the recommendations contained in the 51st Report of the Standing Committee on Information Technology on Demands for Grants (2007-08), pertaining to the Ministry of Information and Broadcasting.	Shri P.R. Dasmunsi	29.04.2008	00 01
*21.	Status of implementation of the recommendations contained in the 32nd, 33rd and 34th Reports of the Standing Committee on Railways, pertaining to the Ministry of Railways.	Shri R. Velu	29.04.2008	00 01
*22.	Status of implementation of the recommendations contained in the 74th Report of the Standing Committee on Commerce on Cess Law (Repealing and Amending)	Shri Jairam Ramesh	29.04.2008	00 01

1	2	3	4	5
	Bill, 2005, pertaining to the Ministry of Commerce and Industry (Department of Commerce).			
*23.	Status of implementation of the recommendations contained in the 193rd Report of the Standing Committee on Human Resource Development on Demands for Grants (2007-08), pertaining to the Department of Higher Education, Ministry of Human Resource Development.	Shri M.A.A. Fatmi	30.04.2008	00 02
*24.	Status of implementation of the recommendations contained in the 174th Report of the Standing Committee on Human Resource Development on Demands for Grants (2006-07), pertaining to the Department of Secondary and Higher Education, Ministry of Human Resource Development.	Shri M.A.A. Fatmi	30.04.2008	00 02
*25.	Status of implementation of the recommendations contained in the 1st, 5th, 14th and 19th Reports of the Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2004-05, 2005-06, 2006-07 and 2007-08 respectively), pertaining to the Ministry of Personnel, Public Grievances and Pensions.	Shri Prithviraj Chavan	30.04.2008	00 01
*26.	Status of implementation of the recommendations contained in the 176th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2007-08), pertaining to the Department of Atomic Energy.	Shri Prithviraj Chavan	30.04.2008	00 01
*27.	Status of implementation of the recommendations contained in the 83rd Report of the Standing Committee on Commerce on the Functioning of Special Economic	Shri Jairam Ramesh	30.04.2008	00 01

1	2	3	4	5
	Zones, pertaining to the Ministry of Commerce and Industry.			
*28.	Status of implementation of the recommendations contained in the 23rd Report of the Standing Committee on Coal and Steel pertaining to the Ministry of Coal.	Shri Santosh Bagrodia	30.04.2008	00 01
*29.	Status of implementation of the recommendations contained in the 16th Report of the Standing Committee on Defence on Demands for Grants (2007-08), pertaining to the Ministry of Defence.	Shri A.K. Antony	05.05.2008	00 01
*30.	Status of implementation of the recommendations contained in the 48th Report of the Standing Committee on Information Technology on Real Estate Management, pertaining to the Department of Posts, Ministry of Communications and Information Technology.	Shri Pawan Kumar Bansal	05.05.2008	00 01

*Laid a copy (Hindi and English versions) of the statement.

**(iii) Statements Regarding Government Business made/laid by
Ministers during Thirteenth Session of Fourteenth
Lok Sabha**

Sl No	Subject	By whom	Date	Time Taken H. M.
1	2	3	4	5
PART - I of the Thirteenth Session				
1.	Government business for the week commencing the 3rd March, 2008.	Shri P.R. Dasmunsi	28.02.2008	00 06
2.	Government business for the week commencing the 10th March, 2008.	Shri B.K. Handique	05.03.2008	00 06
3.	Government business for the week commencing the 17th March, 2008.	Shri B.K. Handique	14.03.2008	00 08
PART - II of the Thirteenth Session				
1.	Government business for the week commencing the 21st April, 2008.	Shri Vyalar Ravi	17.04.2008	00 05
2.	Government business for the week commencing the 28th April 2008.	Shri B.K. Handique	25.04.2008	00 07
3.	Government business for the week commencing the 5th May, 2008.	Shri Vyalar Ravi	30.04.2008	00 08

**(iv) Matters under Rule 377—Position Regarding Receipt of
Replies from Ministries during Fourteenth
Lok Sabha (As on 22.05.2008)**

Session	Total Number of Matters raised	No. of replies received	Pending	Percent- age of replies sent to members by the Ministers
1	2	3	4	5
First Session (2.6.2004 to 10.6.2004)	35	35	Nil	100.00
Second Session (5.7.2004 to 26.8.2004)	220	219	01	99.54
Third Session (1.12.2004 to 23.12.2004)	188	188	Nil	100.00
Fourth Session (25.2.2005 to 13.5.2005)	365	363	02	99.54
Fifth Session (25.7.2005 to 30.8.2005)	273	272	01	99.63
Sixth Session (23.11.2005 to 23.12.2005)	265	264	01	99.24
Seventh Session (17.2.2006 to 23.5.2006)	435	426	09	97.93
Eight Session (24.7.2006 to 25.08.2006)	232	216	16	93.10
Ninth Session (22.11.2006 to 19.12.2006)	264	234	30	88.63
Tenth Session (23.02.2007 to 17.05.2007)	324	268	56	82.71
Eleventh Session (10.08.2007 to 10.09.2007)	197	122	75	61.92
Twelfth Session (15.11.2007 to 07.12.2007)	180	113	67	62.77
Thirteenth Session (25.02.2008 to 05.05.2008)	298	75	223	25.16
Total	3276	2795	481	85.31

**(v) Statement showing the time lost owing to interruptions
and adjournment of the house during thirteenth
session of fourteenth Lok Sabha**

Date	Time Lost due to Interruptions H. M.	Time Lost Due to Adjournment of the House following Interruptions H. M.	Remarks
1	2	3	4
26.2.2008	—	3 42	House met at 11.00 hrs. At 11.06 hrs., due to interruptions. House was adjourned to meet again at 12.00 hrs. At 15.12 hrs., due to interruptions, House was adjourned for the day.
27.2.2008	—	5 55	At 11.02 hrs., due to interruptions, House was adjourned to meet again at 12.00 hrs. House met at 12.00 hrs. At 12.03 hrs., due to interruptions, House was adjourned for the day.
28.2.2008	—	5 42	Due to interruptions, House was adjourned at 11.04 hrs. to meet again at 12.00 hrs. House met at 12.00 hrs. At 12.14 hrs., due to interruptions, House was adjourned for the day.
3.3.2008	0 02	1 05	Interruptions started at 11.48 hrs. and continued upto 11.50 hrs. At 11.50 hrs. House was adjourned upto 12.00 hrs. Due to interruptions, House was adjourned at 12.19 hrs to meet again at 14.00 hrs. At 14.16 hrs., due to interruptions, House was adjourned upto 14.30 hrs.

1	2	3	4
10.3.2008	0	0 34	Interruptions started at 12.23 hrs. and continued upto 12.26 hrs. At 12.26 hrs., due to interruptions, House was adjourned to meet again at 13.15 hrs.
11.3.2008	03 —	0 48	Interruptions started at 12.09 hrs. and due to interruptions, House was adjourned upto 12.30 hrs.
12.3.2008	08 0	1 59	At 12.33 hrs., due to interruptions, House was adjourned to meet again at 13.30 hrs. Immediately after commencement of sitting at 11.00 hrs., interruptions started and continued upto 11.08 hrs. At 11.08 hrs., due to interruptions, House was adjourned upto 13.00 hrs. House met at 13.00 hrs. At 13.13 hrs., due to interruptions, House was adjourned to meet again at 13.30 hrs. Interruptions started at 17.53 hrs. Due to interruptions, House was adjourned for the day.
15.4.2008	0 03	5 52	House met at 11.00 hrs. Interruptions started at 11.04 hrs., and continued upto 11.06 hrs. At 11.06 hrs., due to interruptions, House was adjourned upto 11.30 hrs. House met at 11.31 hrs. Thereon interruptions started and continued upto 11.32 hrs. At 11.32 hrs., due to interruptions, House was adjourned for the day.
22.4.2008	0 04	0 52	Interruptions started at 11.04 hrs. and continued upto 11.08 hrs. due to interruptions, House was adjourned at 11.08 hrs. to meet again at 12.00 hrs.

1	2	3	4
24.4.2008	0 06	0 57	Interruptions started at 11.54 hrs. and continued upto 12.00 hrs. At 12.00 hrs. papers were laid on Table by the members. At 12.03 hrs., due to interruptions, House was adjourned to meet again at 14.00 hrs.
25.4.2008	004	—	Immediately after commencement of sitting at 11.00 hrs., interruptions started and continued upto 11.04 hrs.
28.4.2008	034	—	Interruptions started at 11.02 hrs. and continued upto 11.36 hrs.
TOTAL	1 04	27 26	28 30

(vi) Statement indicating matters of urgent public importance raised (i) after Question Hour and (ii) before the adjournment of the House for the day during Thirteenth Session of Fourteenth Lok Sabha

Date	No. of Matters Raised	No. of Members Who spoke	Time Taken H M.	
1	2	3	4	
25.2.2008	NIL	NIL	NIL	
26.2.2008	NIL	NIL	NIL	
27.2.2008	NIL	NIL	NIL	
28.2.2008	NIL	NIL	NIL	
29.2.2008	NIL	NIL	NIL	
03.3.2008	10	15	0	2
04.3.2008	21	30	0	5
05.3.2008	16	16	0	2
10.3.2008	01	14	0	3
11.3.2008	01	01	0	01
12.3.2008	NIL	NIL	NIL	
13.3.2008	25	48	1	14
14.3.2008	18	19	0	3
17.3.2008	29	37	1	16
18.3.2008	42	63	1	3
19.3.2008	14	24	0	5
15.4.2008	NIL	NIL	NIL	
16.4.2008	06	16	0	17
17.4.2008	13	25	0	2
21.4.2008	12	14	0	2
22.4.2008	16	32	0	3
23.4.2008	10	12	0	2
24.4.2008	NIL	NIL	NIL	
25.4.2008	19	28	0	41
28.4.2008	07	08	0	13
29.4.2008	29	32	0	5
30.4.2008	18	31	0	3
05.5.2008	NIL	NIL	NIL	
Total	307	465	12	3

**20. Statement Showing Time Taken on Various Kinds of Business
Transacted During The Thirteenth Session of Fourteenth
Lok Sabha**

Business	Time taken		Percentage of the total time taken
	H	M.	
1	2		3
President's Address	12	33	07.74
BILLS			
(a) Government Bills	*34	09	21.06
(b) Private Member's Bills	02	30	01.54
BUDGETS—			
(a) Railway Budget	21	08	13.03
(b) General Budget	42	48	26.39
(c) Budget in respect of State under President's rule	02	38	01.62
CALLING ATTENTION NOTICES	01	30	00.92
DISCUSSIONS—			
(a) Half an hour discussion	00	47	00.48
(b) Short Duration Discussions (Rule 193)	06	52	04.23
(c) Discussion under Rule 191	00	01	00.01
MATTERS OF URGENT PUBLIC IMPORTANCE	12	30	07.71
MATTERS UNDER RULE 377	01	14	00.76
MOTIONS—			
Motions under Rule 388	00	05	00.05
QUESTIONS	16	09	09.96
RESOLUTIONS—			
(a) Statutory Resolutions		*	—
(b) Private Members' Resolutions	02	28	01.52
STATEMENTS—			
Rule 372 and Direction 73A	02	03	01.26
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of order, Personal Explanations etc.	02	44	01.72
TOTAL	162	09	100

* Joint discussion took place on certain Statutory Resolution [*vide* Statement No. 15 S.N. 2] and Motion for consideration of connected Government Bill [*vide* Statement No. 2 S.N. 3] Time taken on joint discussion has been shown under Government Bills.

21. VACATION OF SEATS

Sl. No.	Name of Member, Constituency and State	Date on which seat became vacant	Remarks
1	2	3	4
1.	Prof. Prem Kumar Dhumal Hamirpur (Himachal Pradesh)	07.01.2008	Resigned on 07.01.2008 Accepted by H.S. on 07.01.2008
2.	Shri Bhal Chandra Yadav Khalilabad (Uttar Pradesh)	27.01.2008	Disqualified from the membership of Lok Sabha under the Tenth Schedule to the Constitution
3.	* Shri Mohammad Shahid Akhlaque Meerut (Uttar Pradesh)	27.01.2008	-do-
4.	Shri Ramakant Yadav Azamgarh (Uttar Pradesh)	27.01.2008	-do-
5.	Shri Ravinder Naik Dharavath Warrangal (Andhra Pradesh)	03.03.2008	Resigned on 03.03.2008 Accepted by H.S. on 03.03.2008
6.	Shri K. Chandrasekhar Rao Karimnagar (Andhra Pradesh)	03.03.2008	-do-
7.	Shri B. Vinod Kumar Hanamkonda (Andhra Pradesh)	03.03.2008	-do-
8.	Shri T. Madhusudan Reddy	03-03-2008	-do-
9.	Shri Prakash Vishwanath Paranjpe Thane (Maharashtra)	20-02-2008	Died on 20.02.2008 Obituary Reference was made in the House on 25.02.2008
10.	Shri Purno Agitok Sangma Tura (Meghalaya)	20.03.2008	Resigned on 10.03.2008 Accepted by H.S. on 20.03.2008

* Shri Mohammad Shahid Akhlaque has filed a writ petition in the Allahabad High Court Challenging the decision of the Hon'ble Speaker disqualifying him from the membership of the House. On 20 February, 2008 the Allahabad High Court *inter alia* passed the order that "*Till the next listing, status quo as on today as regards the seat declared vacant shall be maintained*".